

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240 - Co.APPEAL/1(AHM)2024
in
CP(IB) 332 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVM Cera Pvt Ltd

.....Applicant

V/s

Gokul Ceramic Pvt Ltd

.....Respondent

Order delivered on: 29/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Priyam Raval, Adv.

For the Respondent : Mr. Parshwa Sha for Ms. Noopur Dalal, Adv.

ORDER

Co. APPEAL/1(AHM)2024

Heard the Ld. Counsel for the applicant and respondent. Connected matter is coming up for hearing on 02.07.2024, hence, this matter stands adjourned to 02.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)